

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO.906

TO BE ANSWERED ON FRIDAY, DECEMBER 14, 2018/AGRAHAYANA 23, 1940 (SAKA)

National Institute of Public Finance and Policy (NIPFP)

906. Dr. KIRIT SOMAIYA:

Will the Minister of FINANCE be pleased to state:

- (a) whether National Institute of Public Finance and Policy (NIPFP) has submitted report on the health insurance sector, if so, the details thereof;
- (b) whether out of nine members of Insurance Ombudsman seven are representatives of insurance companies and their office is also funded by insurance industry;
- (c) if so, the details thereof along with the manner in which the Insurance Ombudsman remains an independent and impartial body; and
- (d) whether any report has recommended reforms for Ombudsman and rejecting/settling claims and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): No, there is no such report submitted by National Institute of Public Finance and Policy (NIPFP).

(b) & (c): The details of nine Insurance Ombudsmen are as given below:

S. No.	Retired persons from	Number of Insurance Ombudsman
1	Insurance Industry	4
2	Civil Services	4
3	Judiciary	1
	TOTAL:	9

The Institution of Insurance Ombudsman is funded by insurance industry through the Executive Council of Insurers (ECOI) which has representatives from all insurance companies. However Insurance Ombudsmen work independently as per Insurance Ombudsman Rules, 2017.

(d) No, there is no such report which made such recommendations.
